

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **25.06.2026** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 310/2026 To Dispense with IA No. 877/2026 For Condone Delay IA No. 878/2026	Bank of Maharashtra Vs MVK Sunil Kumar & 2 Ors.	Mr. T Ravichandran	
2.	Comp App (AT) (CH) No. 59/2026	S Veemraj & Anr. Vs Adroit Automation India Pvt Ltd & 2 Ors.	Mr. R Vidhya Shankar	

Defective Case

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 299/2026 For Direction IA No. 849/2026 For Stay IA No. 850/2026 (With Defects)	Challakonda Shobha Raghuram, Director (Suspended Powers) of Visakha Prime Properties Constructions Ltd Vs ASREC (India) Ltd, Rep by Chief Manager & 2 Ors.	Mr. Bendi Raviteja	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	IA No. 279/2026 (For Condone Delay) in Comp App (AT) (CH) No. 23/2026	Jana Rama Rao & Anr. Vs Elaine Info Solutions Pvt Ltd & 6 Ors.	Mr. Abhishek Jenasenan	Dr. SV Rama Krishna R1
5.	IA No. 211/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 74/2026 For Stay IA No. 210/2026	State Bank of India Vs Manoj Kumar Koyalkar Bankruptcy Trustee of Shri Ghanshyam Surajbali Kurmi & 2 Ors.	Mr. Pranava Charan	

6.	IA No. 577/2026 (For Stay) in Comp App (AT) (CH) (Ins) No. 201/2026 For Direction IA No. 575/2026 For Exemption IA No. 576/2026	Sathyamoorthy Sai Prasad, Suspended Director of Positive Housing Pvt Ltd Vs Asset Reconstruction Company (India) Ltd & Anr.	Mr. Chandramouli Prabhakar	Mr. Saket Bahuguna R1
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For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	IA No. 810/2026 (For Urgent Listing) in Comp App (AT) (CH) (Ins) No. 584/2025 For Stay IA No. 1654 /2025 For Urgent Hearing IA No. 1655 /2025 To Dispense with IA No. 1656 /2025 For Direction IA No. 1657/2025	S. Vasudevan Suspended Director of Ozone Homes Pvt Ltd Vs IDBI Trusteeship Services Limited & Anr	Mr. Chandramouli Prabhakar	Mr. Ritesh Kumar Mr. Amir Bavani R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) No. 39/2021	Union of India Vs Megacity (Bangalore) Developers and Builders Ltd & Anr WITH	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2 Mr. Joseph Pookkat Mr. T Ravichandran
9.	Comp App (AT) (CH) No. 40/2021	Union of India Vs Megacity (Bangalore) Developers and Builders Ltd & Anr WITH	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2
10.	Comp App (AT) (CH) No. 41/2021	Union of India Vs Megacity (Bangalore) Developers and Builders Ltd & Anr	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2
11.	Comp App (AT) (CH) (Ins) No. 196/2021 For Stay IA No. 396 & 398/2021	Srinivasa Rao Idupulapati, Erst. Chief Promoter & Managing Director of ISR Infra Pvt Ltd Vs ISR Infra Pvt Ltd, Rep by the RP & Liquidator Pradeep Kumar Sravanam & Anr	Mr. P Elayaraj Kumar	Ms. JVL Bharathi R1 Ms. Ananda Gomathi R2

12.	Comp App (AT) (CH) (Ins) No. 229/2023 For Stay IA No. 746/2023 & 426/2025	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Ltd & 2 Ors. WITH	Mr. Adarsh Subramaniam	Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2
13.	Comp App (AT) (CH) (Ins) No. 232/2023 For Stay IA No. 750/2023 & 428/2025	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt Ltd Vs Catalyst Trusteeship Ltd & 2 Ors. WITH	Mr. Adarsh Subramaniam	Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2
14.	Comp App (AT) (CH) (Ins) No. 25/2025 For Direction IA No. 109/2025	Gajjala Yoganand Member of Suspended Board of Directors, Manjeera Retail Holdings Pvt Ltd Vs Birendra Kumar Agarwal,RP of Manjeera Retail Holdings Pvt Ltd & 4 Ors WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1 R2 Mr. Sanjay Kishore R3 R4 Mr. Pradeep Joy R5
15.	Comp App (AT) (CH) (Ins) No. 199/2025 For Stay IA No. 563/2025 For Direction IA No. 1187/2025	G Yoganand Promoter Director (Suspended), Manjeera Retail Holdings Pvt Ltd & Anr. Vs Birendra Kumar Agarwal,RP of Manjeera Retail Holdings Pvt Ltd & 3 Ors WITH	Mr. Adarsh Subramaniam	Mr. VVSN Raju- R1 Mr. Pradeep Joy- R2 Mr. Palash Taing- R3
16.	Comp App (AT) (CH) (Ins) No. 200/2025 For Stay IA No. 565/2025 For Direction IA No. 1186/2025	Gajjala Yoganand Promoter Director (Suspended) Manjeera Constructions Ltd & Anr Vs Birendra Kumar Agarwal,RP of Manjeera Construction Ltd & 3 Ors. WITH	Mr. Adarsh Subramaniam	Mr. VVSN Raju- R1 Mr. Palash Taing- R3
17.	Comp App (AT) (CH) (Ins) No. 217/2025 For Direction IA No. 1112/2025	G. Yoganand Vs Catalyst Trusteeship Ltd	Mr. Adarsh Subramaniam	Mr. Palash Taing
18.	Comp App (AT) (CH) No. 73/2024	Amit Sanghi & Anr. Vs Sanghi Spinners India Limited & 7 Ors	Mr. Aslam Ahmed	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Jagia- R3 Mr. Sharad Sanghi R4 R5
19.	Comp App (AT) (CH) (Ins) No. 110/2025 For Exemption IA No. 311/2025	SSM Projects Pvt Ltd Vs Vinci Global Pvt Ltd	Mr. Sandeep Kumar Ambalavanan	Mr. P Soma Sekhara Naidu

20.	Comp App (AT) (CH) No. 117/2025	Gracious Coffee Pvt Ltd Vs Registrar of Companies, Ernakulam WITH	Mr. Akhil Suresh	Mr. Avinash Krishnan Ravi
21.	Comp App (AT) (CH) No. 118/2025	Emil Traders Pvt Ltd Vs Registrar of Companies, Ernakulam	Mr. Akhil Suresh	Mr. Avinash Krishnan Ravi
22.	Comp App (AT) (CH) (Ins) No. 132/2025 For Stay IA No. 354/2025	Rahul Devarabhotla & 9 Ors Vs Prasanna Kumar Rath, RP, Value Designbuild Pvt Ltd & 2 Ors	Mr. K Gowtham Kumar	Mr. Bilal Ali – R1 Mr. H Arunachalam R2 Mr. Raghuram Cadambi R3
23.	Comp App (AT) (CH) (Ins) No. 220/2025	Anil Kumar Ojha Promoter & Managing Director (Suspended) of SLO Industries Ltd. Vs CS C Ramasubramaniam	Mr. Rahul M Shankhar	Mr.S Sathiyarayanan
24.	Comp App (AT) (CH) (Ins) No. 344/2025	Immaneni Eswara Rao, Erstwhile RP, Vantage Machine Tools Pvt Ltd Vs Canara Bank & Anr	Mr. D Ganesh Raj	Mr. ML Ganesh
25.	Comp App (AT) (CH) (Ins) No. 653/2025 For Exemption IA No. 1816/2025 For Stay IA No. 1817/2025 To Adv. Hg. IA No. 495/2026	Kalvakuntla Sudhir Rao Vs State Bank of India & Anr. WITH	Mr. Sharath Chandran	
26.	Comp App (AT) (CH) (Ins) No. 654/2025 For Stay IA No. 1818/2025 For Exemption IA No. 1819/2025 To Adv. Hg. IA No. 496/2026	Kalvakuntla Suhan Rao Vs State Bank of India & Anr.	Mr. Sharath Chandran	
27.	Comp App (AT) (CH) No. 27/2026 To dispense with IA No. 313/2026	Adtheorem India Pvt Ltd & 3 Ors. Vs Registrar Of Companies Bengaluru	Ms. Vindhya Vasini	
28.	Comp App (AT) (CH) No. 44/2026 For Stay IA No. 609/2026 For Exemption IA No. 610/2026 (With Defects)	Chalasani Udaya Shankar & 2 Ors. Vs Lexus Technologies Pvt Ltd & 9 Ors.	Mr. PBA Srinivasan Ms. Barnali Paul	
29.	Comp App (AT) (CH) (Ins) No. 228/2026 For Stay IA No. 634/2026 For Additional Docs IA No. 635/2026	Ashwinkumar Kantilal Kamdar, Suspended Director of Prince Foundation Ltd Vs Malco Gems & Anr.	Mr. KK Vijay Vigneshwar	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30.	Comp App (AT) (CH) (Ins) No. 12/2022	Alturas Trading Corp Vs VRMX Concrete India Pvt Ltd	Mr. R Saravana Kumar	Mr. S Thirumavalavan
31.	Comp App (AT) (CH) No. 66/2022 For Stay IA No. 712/2022 For Additional docs. IA No. 542/2024	K Vaidyalingam & 5 Ors Vs SK Ganesan & 9 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
32.	Comp App (AT) (CH) No 67/2022 For Stay IA No. 713/2022	K Vaidyalingam & 4 Ors Vs SK Ganesan & 9 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3 & R5
33.	Comp App (AT) (CH) No 68/2022 For Stay IA No. 714/2022	K Vaidyalingam & 5 Ors Vs SK Ganesan & 7 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
34.	Comp App (AT) (CH) No 69/2022 For Stay IA No. 715/2022	K Subramani & 2 Ors Vs SK Ganesan & 10 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
35.	Comp App (AT) (CH) No 70/2022 For Stay IA No. 716/2022	K. Subramani & 2 Ors Vs SK Ganesan & 8 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3
36.	Comp App (AT) (CH) No 71/2022 For Stay IA No. 717/2022	K. Subramani & 2 Ors Vs SK Ganesan & 11 Ors WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1-R3 R5
37.	Comp App (AT) (CH) No. 72/2022 For Stay IA No. 718/2022 For Additional docs. IA No. 1196/2024	K. Subramani & 2 Ors Vs SK Ganesan & 12 Ors WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
38.	Comp App (AT) (CH) No 73/2022 For Stay IA No. 719/2022	K Vaidyalingam & 5 Ors Vs SK Ganesan & 5 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3
39.	Comp App (AT) (CH) No. 74/2022 For Stay IA No. 720/2022	C Gopal Vs SK Ganesan & 13 Ors. WITH	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3 & R5
40.	Comp App (AT) (CH) No 75/2022 For Stay IA No. 721/2022	C Gopal & Anr Vs SK Ganesan & 13 Ors. WITH	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
41.	Comp App (AT) (CH) No. 78/2022 For Stay IA No.726/2022 Leave to file IA No.727/2022 For Additional docs. IA No. 1197/2024	S Arun Vs SK Ganesan & 4 Ors WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1

42.	Comp App (AT) (CH) No 80/2022 For Stay IA No. 730/2022	K Subramani Vs SK Ganesan & 3 Ors. WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1
43.	Contempt Case (AT) (CH) No. 2/2023 in Comp App (AT) (CH) No. 80/2022	SK Ganesan Vs K Subramani & 3 Ors. WITH	Dr. KS Ravichandran	Mr. SM Vivekanandh R1 Mr. Jerin Asher Sojan R3 Mr. Vikram P Jain R4
44.	Contempt Case (AT) (CH) No. 3/2023 in Comp App (AT) (CH) No. 78/2022	SK Ganesan Vs S Arun & 4 Ors	Dr. KS Ravichandran	Mr. SM Vivekanandh R1 Mr. Jerin Asher Sojan R3 Mr. Vikram P Jain R5
45.	Comp App (AT) (CH) (Ins) No. 107/2022	Late Hemalatha K Reddy, Proprietor of Sarath Fuels Vs KPN Travels India Ltd	Ms. Priyadarshini Natarajan	Mr. L Narasimha Varman
46.	Comp App (AT) (CH) (Ins) No. 78/2023 To Dispense With IA No. 284/2023	J Karthiga Vs Insolvency and Bankruptcy Board of India	Mr. Jerin Asher Sojan	Mr. SR Sundar
47.	Comp App (AT) (CH) (Ins) No. 243/2023	State Bank of India Vs N Sai Gayathri WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasen
48.	Comp App (AT) (CH) (Ins) No. 245/2023	State Bank of India Vs PV Bhaskara Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasen
49.	Comp App (AT) (CH) (Ins) No. 247/2023	State Bank of India Vs P Raja Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasen
50.	Comp App (AT) (CH) (Ins) No. 249/2023	State Bank of India Vs G Srinivasa Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasen
51.	Comp App (AT) (CH) (Ins) No. 250/2023	State Bank of India Vs PV Mohan Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasen
52.	Comp App (AT) (CH) (Ins) No. 253/2023	State Bank of India Vs N. Amulya Krishna	Mr. PBA Srinivasan	Mr. Abhishek Jenasen
53.	Comp App (AT) (CH) (Ins) No. 24/2024 For Stay IA No. 86/2024	Quality Industries, through its Partner Siddharth Jain Vs Kamalesh Kumar Singhania, Liquidator	Mr. Rohit Jain	Mr. Pranay Agarwal

54.	Comp App (AT) (CH) No. 39/2024 For Urgent Hearing IA No. 696/2024 For Stay IA No. 697/2024	S P Velumani & Anr. Vs Magnum Spinning Mills India Pvt Ltd & 6 Ors	Ms. S Manjula Devi	Mr. R Vidhya Shankar R1-R7
55.	Comp App (AT) (CH) (Ins) No. 352/2024 For Exemption IA No. 964/2024	Aravinda Rani Sannapureddy Suspended Director of Nandi Irrigation Systems Limited Vs Rishab Triexim LLP & Anr	Mr. Pawan Jhabakh	Mr. Amir Bavani R1 Mr. Pranava Charan R2

02.00 PM

Note: After the matter listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
56.	Comp App (AT) (CH) (Ins) No. 611/2025 For Additional Docs. IA No. 1702/2025 For Exemption IA No. 1703/2025 For Urgent Listing IA No. 1704/2025 For Direction IA No. 314/2026	Core Hotels Ventures Pvt Ltd Vs Bank of Baroda& 3 Ors	Mr. Anirudh Krishnan	Mr. Pankaj Vivek R1 Mr. Edward James R2 Mr. Manoj Kumar Koyalkar, PCS R4

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in